IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE GURPAL SINGH AHLUWALIA ON THE 18th OF MARCH, 2024

WRIT PETITION No. 15228 of 2010

BETWEEN:-

- 1. SMT. ASGARI BI W/O LATE SHRI AHMED KHAN, AGED ABOUT 72 YEARS, PALA BAZAR, NEAR HINDUSTANI MASJID, DR. JAKIR HUSSAIN WARD, BURHANPUR (MADHYA PRADESH)
- 2. ASLAM KHAN S/O LATE SHRI AHMED KHAN PALA BAZAR NEAR HINDUSTANI MASJID DR. JAKIR HUSSAIN WARD BURHANPUR (MADHYA PRADESH)
- 3. AYUB KHAN S/O LATE SHRI AHMED KHAN PALA BAZAR NEAR HINDUSTANI MASJID DR. JAKIR HUSSAIN WARD BURHANPUR (MADHYA PRADESH)
- 4. FARIDA BI D/O LATE SHRI AHMED KHAN PALA BAZAR NEAR HINDUSTANI MASJID DR. JAKIR HUSSAIN WARD BURHANPUR (MADHYA PRADESH)
- 5. SMT. SHAMA BI W/O MUSHIR KHAN HATAMPURA KHANDWA (MADHYA PRADESH)

....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH TH. PRINCIPAL SECRETARY REVENUE DEP. VALLABH BHAWAN BHOPAL (MADHYA PRADESH)
- 2. COLLECTOR BURHANPUR DISTT. BURHANPUR (MADHYA PRADESH)
- 3. LAND ACQUISATION OFFICER DISTT. BURHANPUR (MADHYA PRADESH)

- 4. REGISTRAR COOPERATIVE SOCIETIES BHOPAL (MADHYA PRADESH)
- 5. THAKUR NAWAL SINGH SAHAKARI SHAKKAR KARKHANA MARYADIT OCCUPATION: THRO. MANAGING DIRECTOR JHIRI BURHANPUR DISTT, BURHANPUR (MADHYA PRADESH)

....RESPONDENTS

(SHRI MOHAN SAUSARKAR - GOVERNMENT ADVOCATE FOR THE STATE AND SHRI S. K. SHRIVASTAVA - ADVOCATE FOR RESPONDENT NO. 5)

This petition coming on for hearing this day, the court passed the

following:

ORDER

On 11.3.2024 also none had appeared for the petitioners.

Thus, it appears that petitioners must have lost their interest in prosecuting this petition.

It is, accordingly, dismissed for want of prosecution.

(G.S. AHLUWALIA) JUDGE

JP